CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00107/2020 IN ORIGINAL APPLICATION NO.170/00320/2019

DATED THIS THE 25TH DAY OF FEBRUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

A. Anthonydass, S/o B. Antharaj, Aged 63 years, Retired Sr. Technician/Engineering/ Bengaluru, R/o 180, Kesara, R.S. Naidu Nagara, 3rd Stage, 8th Cross, Mysuru.

...Petitioner

(By Shri K. Shivakumar, Counsel for Petitioner)

Vs.

1.Sri S.K. Mishra Secretary, Railway Board, #1, Raisina Road, Rail Bhavan, New Delhi-110 001.

2.Sri A.K. Singh General Manager, South Western Railway Rail Soudha, Gadag Road, Hubballi-580 020.

...Respondents

(By Shri N. Amaresh, Counsel for Respondents)

OA.No./107/2020/CAT/BANGALORE

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ORDER(ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset Shri N. Amaresh, learned counsel for the respondents has stated that the order dated 22.01.2020 passed by this Tribunal in OA.No.320/2019 has become the subject matter of challenge before the Hon'ble High Court of Karnataka at Bangalore in W.P. No.3316/2021. Learned counsel further stated that the said Writ Petition came up for hearing before the Hon'ble High Court on 16.02.2021 and the order passed by this Tribunal has been stayed.

- 2. In view of the above statement made by Shri Amaresh, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.
- 3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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